

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00100/2018

Jabalpur, this Friday, the 22nd day of January, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



1. Smt. Asha Khare, W/o Late Mahesh Prasad
 W/o Late Mahesh Prasad, (Ex Loco Pilot Itarsi)
 Aged about 47 years, R/o Near Revaram Public School
 Ward No.33 Narendra Nagar, 12 Bungalow Itarsi
 District Hoshangabad (M.P.) 461111

2. Sachin Khare,
 S/o Late Mahesh Prasad Khare
 Aged about 20 years
 R/o Near Revaram Public School
 Ward No.33 Narendra Nagar, 12 Bungalow Itarsi
 District Hoshangabad (M.P.) 461111

-Applicants

(By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. Union of India, Through its General Manager
 West Central Railway Jabalpur Zone Indira Market
 Jabalpur (M.P.) 482001

2. Divisional Railway Manager (P) West Central Railway
 Bhopal Division Bhopal (M.P.) 462024

3. Smt. Geeta Khare W/o Late Mahesh Prasad Khare
 R/o 3/10, Nandanagar Doctor Colony
 Indore District Indore (M.P.) 452010

- Respondents

(By Advocate –**Shri J.S. Rathore**)

O R D E R (Oral)

By Ramesh Singh Thakur, JM:-

Learned counsel for the applicant has filed M.A.

No.200/70/2021 for withdrawal of this O.A.



2. Learned counsel for the respondents submits that he has no objection to it.

3. In view of the averments made in Para 3 of the M.A., we allow this M.A. for withdrawal of O.A. No.200/100/2018.

4. Accordingly, this Original Application is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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